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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 401/2021**

UNIVERSAL CITY STUDIOS LLC AND ORS.

..... Plaintiff

Through: Ms. Astha Sehgal, Mr.
Raghav Goyal & Ms. Anjali
Agrawal, Advs.

versus

MYFLIXER.TO AND ORS.

..... Defendant

Through: None.

**CORAM:
SIDHARTH MATHUR (DHJS), JOINT REGISTRAR
(JUDICIAL)**

**ORDER
25.04.2024**

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The rights of the defendant nos. 1 to 139 to file the written statement had already been closed on 10.10.2023.

The defendant nos. 140 to 162 has not filed any written statement till date, despite being served through emails on 14.12.2023. Their rights in respect thereof are likewise closed.

The summons could not be issued to the defendant nos. 163 to 176. Those be issued afresh through all permissible modes, subject to the filing of the PF.

List the matter for service of the defendant nos. 163 to 176 on **12.08.2024**.

**SIDHARTH MATHUR (DHJS)
JOINT REGISTRAR (JUDICIAL)**

APRIL 25, 2024/jr

Click here to check corrigendum, if any